

I. 07 8/10/2015

89

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer**

For election to BIHAR LEGISLATIVE ASSEMBLY (Name of the House)

From AURAI - 89 Constituency (Name of the Constituency)

I, RAM SURAT RAI son/daughter/wife of SRI ARJUN RAI
VILL - WARUA, PO - MIRZAPUR, PS - ANGAPURA
aged 39 years, resident of Distt. MUZAFFARPUR (mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by B. J. P. (name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AFH4PK8291F	Fin Year - 2010-2011	Rs. 657155/-
2.	Spouse-	AH0PD3669D	Fin Year - 2010-2011	Rs. 457360/-
3.	Dependent 1	N/A	N/A	N/A
4.	Dependent 2	N/A	N/A	N/A
5.	Dependent 3	N/A	N/A	N/A

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	U/S 147, 148, 171, 342, 323, 353, 332, 337, 427, and 504
(b)	Name of the court, Case No. and Date of order taking cognizance :	By the Hon'ble CJM, Muzaffarpur TA No. 120/2010 pending in the court of Smt. Reshma Khatun CJM, 1st class MUZ. 4-6-2008
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	X

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	X
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	X

(5) That I give hereinafter below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 'Dependent', here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	18067/-	20878/-	X	X	X
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	FD + SBAIC 404595/-	FD + SBAIC 218077/-	X	X	X
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	43650/-	X	X	X	X
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	LI Policy RS. 16,00,000/- R3 AIC 108000/-	LI Policy RS. 150000/-	LI Policy RS. 100000/-	X	X
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	X	X	X	X	X
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	508 PTO RS. 1242706/- JCB RS. 1789112/- 1 Tractor RS. 100000/-	Tavera Car 487650/- BMW-177681/- 3 Truck 766228/-	X	X	X
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	3 Tola Gold RS. 100000/-	Gold 7 Tola RS. 235200/- Silver-125000/-	X	X	X

other assets such as value of claims/interest	1. Pistol 1 Rifle 1 Business watch Rs. 8000/- 1 Saw mill 1 Petrol Pump - 20-horse Business Rs. 5486,130/-	1. Rahul Teardrop Rs. 28956/-	
Gross Total value		2471,175/-	1,00,000/-

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse Subodh Devi	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	As per Annexure I	As per Annexure II			
	Area (Total measurement in acres)	"	"			
	Whether inherited property (Yes or NO)	"	"			
	Date of purchase in case of self acquired property	"	"			
	Cost of Land (in case of purchase) at the time of purchase	"	559,560/-			
	Any Investment on the land by way of development, construction etc.	"	"			
	Approximate Current market value	1,00,00,000/-	20,00,000/-			
(ii)	Non-Agricultural Land Location(s) Survey number(s)	As per Annexure I	As per Annexure II			
	Area (Total measurement in sq. ft.)	"	"			
	Whether inherited property (Yes or NO)	"	"			
	Date of purchase in case of self acquired property	"	"			
	Cost of Land (in case of purchase) at the time of purchase	470,000/-	536,000/-			
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value	11,00,000/-	15,50,000/-			
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	X	X			
	Built up Area (Total measurement in sq. ft.)	X	X			

	Whether inherited property (Yes or NO)	X	X			
	Date of purchase in case of self acquired property	X	X			
	Cost of property (in case of purchase) at the time of purchase	X	X			
	Any Investment on the property by way of development, construction etc.	X	X			
	Approximate Current market value	X	X			
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	Vill: Gashan P.O. Mirzapur Muzaffarpur	X	X	X	X
	Area (Total measurement in sq. ft.)	236 dismal				
	Built up Area (Total measurement in sq. ft.)	236 dismal				
	Whether inherited property (Yes or NO)	yes				
	Date of purchase in case of self acquired property	NA				
	Cost of property (in case of purchase) at the time of purchase	NA				
	Any Investment on the land by way of development, construction etc.	25,00,000/-				
	Approximate Current market value	NA				
(v)	Others (such as interest in property)	NA				
(vi)	Total of Current Market Value of (i) to (v) above	1,36,00,000/-	35,50,000/-			

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Axiss Bank LIC & Indus Ind Bank 36,93,667/- Housing & Vehicle loan	Tata Motors Ltd. 380092/- Vehicle loan	X	X	X
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Different 82,000/- Personal	X	X	X	X

	Any other liability	138,461/-	X	X	X	X
	Grand total of liabilities	58,99,278/-	38,00,000/-	X	X	X
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	X	X	X	X	X
	Dues to departments dealing with supply of water	X	X	X	X	X
	Dues to departments dealing with supply of electricity	X	X	X	X	X
	Dues to departments dealing with supply of telephones/mobiles	X	X	X	X	X
	Dues to departments dealing with government transport (including aircrafts and helicopters)	X	X	X	X	X
	Income Tax Dues	X	X	X	X	X
	Wealth Tax Dues	X	X	X	X	X
	Service Tax Dues	X	X	X	X	X
	Municipal /Property Tax Dues	X	X	X	X	X
	Sales Tax Dues	X	X	X	X	X
	Any other dues	X	X	X	X	X
	Grand total of all Govt. dues	X	X	X	X	X

(7) Details of profession or occupation:

- a. Self.....Business
b. Spouse.....Business

(8) My educational qualification is as under:

Bachelor of commerce BRA Bihar University, Muz. in year 1993

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. RAMSURAT RAI
2.	Full postal address	vill- Gasham - P.O. Muzaffarpur PS. Abigaipur dt. Muzaffarpur
3.	Number and Name of the constituency and state	89, AURAI
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	BJP
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	

(c) Total number of Pending cases where the court (s) have taken cognizance						
5. PAN of	Year for which last Income Tax Return filed	Total Income Slaves				
(a) Candidate AFHPK 8291 F	Ay- 2011- 2012	6,57,153/-				
(b) Spouse: AHOPD 3669 D	Ay- 2011- 2012	4,57,360/-				
(c) Dependents						
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	54,86,130/-	24,71,175/-	1,00,000/-	X	X
B.	Immovable Asset		10,95,560/-	X	X	X
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	25,00,000/-	X	X	X	X
(ii)	Approximate Current Market Price of Asset (Total Value)	1,90,86,130/-	60,21,175/-	1,00,000/-	X	X
7. Liabilities						
	(i) Government dues (Total)	X	X	X	X	X
	(ii) Loans from Bank, Financial Institutions and others (Total)	58,93,278/-	38,00,920/-			
8. Highest educational qualification:						
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Muzaffarpur this the 30th day of December 2011.

राम सुरेश कुमार
DEPONENT

-
- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.

RAM SURAT RAI (SELF)

ANNEXURE- I

DETAILS OF IMMOVABLE ASSETS

AGRICULTURE LAND

	Location	Area	Whether inherited	Date of Purchase	Cost of Land
	_____	(in Acres)	Property _____	in case of self acquired	incase of purchase
1	Rudha, Bochaha	4Acer 2dismal	No	29-03-2008	483724.00
2	Bochaha	15Acer75.5dis	Yes	NA	NA
Total		19Acer 77.5dismal			

<u>Any Investment</u>	<u>Approximate Current Market Value</u>
-----------------------	---

NO	12,00,000.00
----	--------------

NO	88,00,000.00
----	--------------

Total	1,00,00,000.00
-------	----------------

NON- AGRICULTURE LAND

	Location	Area	Whether inherited	Date of Purchase	Cost of Land
	_____	(in Acres)	Property _____	in case of self acquired	incase of purchase
1	Maithi, Muz.	12dismal	No	10-11-2009	134000/-
2	Maithi, Muz.	6dismal	No	09-11-2009	165000/-
3	Patiyasa, Muz	9dismal	No	11-06-2008	171000/-
Total		27dismal			

<u>Any Investment</u>	<u>Approximate Current Market Value</u>
-----------------------	---

NO	400,000.00
----	------------

NO	350,000.00
----	------------

NO	350,000.00
----	------------

Total	11,00,000.00
-------	--------------

212432 Rm.
30/12/11

SUBHDRA DEVI (SPOUSE OF RAM SURAT RAI)

ANNEXURE- II

DETAILS OF IMMOVABLE ASSETS

AGRICULTURE LAND

	Location	Area	Whether inherited	Date of Purchase	Cost of Land
	_____	(in Acres)	Property _____	in case of self acquired	incase of purchase
1	Rudha, Bochaha	5Acer 12dis	No	29-03-2008	492000.00
2	Maithi, Muz	47.8dismal	NA	26-12-2003	67560.00
Total		5Acer59.8dismal			559560.00

<u>Any Investment</u>	<u>Approximate Current Market Value</u>
NO	14,00,000.00
NO	6,00,000.00
Total	20,00,000.00

NON- AGRICULTURE LAND

	Location	Area	Whether inherited	Date of Purchase	Cost of Land
	_____	(in Acres)	Property _____	in case of self acquired	incase of purchase
1	Gaighat, Muz.	3dismal	No	21-10-2009	85000/-
2	Gaighat, Muz.	25.5dismal	No	22-10-2009	280000/-
3	Patiyasa, Muz	9dismal	No	11-06-2008	171000/-
Total		37.5dismal			

<u>Any Investment</u>	<u>Approximate Current Market Value</u>
NO	200,000.00
NO	10,00,000.00
NO	350,000.00
Total	15,50,000.00

214232214
10,00,000
30/12/11